

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) No. 376 of 2018**

**IN THE MATTER OF:**

**Chamundeshware Studio & Laboratory Pvt. Ltd. ...Appellant**

**Vs**

**K. Rajaiah (since deceased-represented by his LRs) ... Respondent**

**Present:**

**Appellant: Mr. Vivek Holla, Mr. C.B. Gururaj, Mr. Pramit Chettri,  
Advocates.**

**Respondents: Mr. Divyanshu Rai, Advocate.**

**With**

**Company Appeal (AT) No. 413 of 2018**

**IN THE MATTER OF:**

**K. Rajaiah (since deceased-represented by his LRs) ...Appellant**

**Vs**

**Chamundeshware Studio & Laboratory Pvt Ltd & Ors. ... Respondents**

**Present:**

**Appellant: Mr. Divyanshu Rai, Advocate.**

**Respondents: Mr. Vivek Holla, Mr. C.B. Gururaj, Mr. Pramit Chettri,  
Advocates.**

*Company Appeal (AT) No. 376 of 2018 and 413 of 2018.*

**ORDER**

**01.08.2019:** Heard further arguments advanced by Mr. Vivek Holla, learned counsel appearing on behalf of the Appellants in Company Appeal (AT) No. 376 of 2018.

Post both the appeals 'for further hearing' on **6<sup>th</sup> September, 2019**.

**(Justice Bansi Lal Bhat)**  
**Member (Judicial)**

**(Mr. Balvinder Singh)**  
**Member (Technical)**

**am/nn**